## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 19/12/2018

C.P./260/84/2012 SUMAN KANTA MAJHI

O.A./260/740/2002 -V/S-FOR ADMISSION I GHOSE

ITEM NO:28

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	None for the applicant.	
	This C.P. has been filed for non compliance of the order dated 16.08.2002 of this Tribunal whereby it was directed to consider the representation of the applicant and pass a speaking order.	
	Mr. T. Rath, Ld. Counsel for the alleged contemnors submits that he has filed a show cause reply on 17.12.2018 in which vide Annexure-R/1 dated 02.11.2018 the speaking order has been passed by the competent authority disposing of the representation of the applicant. The cause of the delay he has also mentioned that because of oversight of the Respondents for which he has explained the detailed reasons and tendered unconditional apology. In view of this, the order of this Tribunal has been colmplied	

belatedly. No Contempt is made out. The C.P. is dropped. Notices discharged.		
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	
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